

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

ORDER

Consequent upon selection to the post of Process Server Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2400/-, Level-4 (7th CPC) plus other allowances admissible under the rules, the below mentioned official is hereby taken on the Strength/Pay Roll of this establishment as Process Server, Group-C, with effect from the date he/she joined/assumed the duties/charge of the post.

Sl. No.	Name	Father's Name	Roll No.	Category	Date of Joining
1	Ankit Kumar	Rajbir Singh	417070559	General	05.12.2023 (F/N)

As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.


(NAROTTAM KAUSHAL) 14.12.23

Principal District & Sessions Judge (HQs), Delhi

No. 92008 - 92038 (R-2021)/Process Server/Admn.III/Central/2023

Dated 7 DEC 2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer & Postings/Leave/Seniority & Promotion, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.



Principal District & Sessions Judge (HQs), Delhi